

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

**NOTIFICATION
ORDERS BY THE GOVERNOR**

Dated Shillong, the 10th October, 2024.

No. LJ (A) 78/2021/28 – In exercise of powers conferred under Section 18 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following Advocates as Public Prosecutor/Addl. Public Prosecutors/Asst Public Prosecutors in the High Court of Meghalaya, with immediate effect and until further order:

Sl. No.	Names	Designation
1.	Smti N.G. Shylla, Advocate	Public Prosecutor
2.	Shri S. Sengupta, Advocate	Additional Public Prosecutors
3.	Shri A.H. Kharwanlang, Advocate	Additional Public Prosecutors
4.	Shri H. Kharmih, Advocate	Additional Public Prosecutors
5.	Miss A. Thungwa, Advocate	Additional Public Prosecutors
6.	Miss R.I. Colney, Advocate	Additional Public Prosecutors
7.	Shri H. Abraham, Advocate	Additional Public Prosecutors
8.	Smti I. Lyngwa, Advocate	Additional Public Prosecutors
9.	Miss Z.E. Nongkynrih, Advocate	Additional Public Prosecutors
10.	Miss Sanchita Ain, Advocate	Additional Public Prosecutors
11.	Shri Adaiyah Momin, Advocate	Assistant Public Prosecutors
12.	Smti Suparna Shyam, Advocate	Assistant Public Prosecutors
13.	Shri Andrew M. Pala, Advocate	Assistant Public Prosecutors
14.	Shri Jerry Rynjah, Advocate	Assistant Public Prosecutors
15.	Shri Erneil R. Chyne, Advocate	Assistant Public Prosecutors
16.	Smti S. Laloo, Advocate	Assistant Public Prosecutors

17.	Shri Sohor Ali Sheikh, Advocate	Assistant Public Prosecutors
18.	Shri N. Syngkon, Advocate	Assistant Public Prosecutors

This supercede the notifications issued earlier.

Sd/-
(C.V.D. Diengdoh)
Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 78/2021/28-A,

Dated Shillong, the 10th October, 2024.

Copy forwarded to:-

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Accountant General (A & E), Meghalaya, Shillong. The above Advocate shall be entitled to fees as laid down in O.M. No. LR (B) 13/2002/Pt/165 dtd. 30.10.2018.
4. The Treasury Officer, Shillong South Treasury, Shillong.
5. The Secretary, High Court Bar Association, Shillong.
6. Advocate concerned.
7. Law (B) Department, Shillong.
- ✓ 8. DEO, Law Department.
9. Guard file.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.